

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AFTEK INFRASTRUCTURE PRIVATE LIMITED Date of Commencement of Liquidation: 10-08-2023; List of Stakeholders as on Date: 11-10-2023; Name of IP: Mr. Rajeev Lochan; Process Number: 1; Last 5 digit of registration number: 11885

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	22891213	3	22832213		59000		NA
2	Liquidation costs incurred till date		803024		803024				NA
3	Secured financial creditors	17	249835225	17	249835225				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	273529462	20	273470462		59000		